

RAJASTHAN HIGH COURT

No. PA/RG/Misc./2020

Date : 09/07/2020

NOTIFICATION

A court staff of Principal Seat at Rajasthan High Court, Jodhpur is found Covid-19 Positive. Many staff members have come in direct contact with the affected person which has mandated further sanitization of the entire court premises and taking of other preventive measures by the medical team, therefore, Hon'ble the Chief Justice has directed for suspension of court and office work for today i.e. 09/07/2020 (Thursday) at Principal Seat of the Rajasthan High Court, Jodhpur.

BY ORDER


REGISTRAR GENERAL

No. PA/RG/Misc./2020/1131

Date : 09.07.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court.
3. The Registrar General, Rajasthan High Court.
4. Advocate General, Rajasthan.
5. Addl. Solicitor General, Rajasthan/Asstt. Solicitor General, Rajasthan
6. The Chairman, Bar Council of Rajasthan.
7. President, Rajasthan High Court Advocates' Association, Jodhpur.
8. President, Rajasthan High Court Lawyers' Association, Jodhpur.
9. President, Rajasthan High Court Bar Association, Jaipur.
10. President, The Bar Association, Jaipur.
11. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar hq. at New Delhi.
12. Member Secretary, Rajasthan State Legal Services Authority.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. All Joint Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.


REGISTRAR GENERAL